

## Notice

### IMPORTANT INSTRUCTIONS FOR FILLING UP OF ONLINE NOTARY APPLICATION FORM

- Online Notary Applications may be made only ONLINE by eligible Applicants on the webpage of Notary Cell (<http://legalaffairs.gov.in/notary-cell>).
- Online filled up forms & their Acknowledgements are not required to be forwarded to any officials/Notary Cell/Shastri Bhawan, New Delhi in any form i.e. hard copy, e-mail.
- Only Online Notary Applications shall be considered as eligibility for appointment as Notary Public. No Notary application in physical form shall be considered.
- It is not necessary to forward the Online Notary form through District Judge of Concerned District Court. Forwarding by concerned District Judge is not required to be uploaded while filling up the Online Application form.
- The Counter signatures of five prominent persons (1st class Magistrate, Businessmen, Advocates etc.) are not required. The Counter Signature of five persons are not required to be uploaded while filling up the Online Application form.
- No Queries/Phone calls/E-Mail's regarding holding of Interviews, dates, venue etc. shall be made. The Applicants will get individual intimation in this regard as and when decision to hold interviews are taken by the Competent Authority, Government of India.
- Those Applicants who have already filled up the Online application form for appointment as Central Public Notary need not apply again. However, the applicants who were unsuccessful in the earlier interviews are required to apply afresh.